

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 375 OF 2018 &
IA NO. 1811 OF 2018

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

JSW Energy Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Abhimanyu Maheshwari

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rama for R-2
Mr. Girik Bhalla for R-7
Ms. Molshree Bhatnagar for R-9

ORDER

Learned counsel for both the parties submitted that pleadings are completed in this case and the matter may kindly be listed for hearing.

Interim order, if any, shall continue till the next date of hearing.

List the matter for hearing on **25.11.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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